

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 3rd October, 2019

No.HC.VII-100 (Pt.-VII)/2010/6004/A : Smti Sutapa Bhusan, Sub-Divisional Judicial Magistrate (M), Titabar, Jorhat (Assam) is **exempted** from attending the "Workshop on Negotiable Instrument Act, 1881" (P-1190), scheduled to be held from 22.11.2019 to 24.11.2019 at the National Judicial Academy, Bhopal.

No.HC.VII-100 (Pt.-VII)/2010/6005/A : Hon'ble the High Court has been pleased to **nominate** Smti Barnali Sarmah, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi to participate in the "Workshop on Negotiable Instrument Act, 1881" (P-1190), scheduled to be held from 22.11.2019 to 24.11.2019 at the National Judicial Academy, Bhopal.

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VII)/2010/~~6006~~ - ~~6018~~/A dated 03.10.2019

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-100 (Pt.-VII)/2010/5474/A, dated 17th September, 2019)
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) She will be entitled to T.A. & D.A. as admissible under the Rules.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Jorhat / Darrang, Mangaldoi. **He / she is requested to inform the concerned officer of his / her District accordingly.**
8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. Smti Sutapa Bhusan, Sub-Divisional Judicial Magistrate (M), Titabar
10. Smti Barnali Sarmah, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi

The nominated participant above is requested to furnish her full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). She is requested to intimate her travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. She is also requested to deposit one-time Registration Fee [(Rs.1000/-+GST @ 18%) = Rs. 1180/-] and boarding and lodging charges [(Rs. 2500/- + GST @ 18%)= Rs. 2950/- per day per participant]. **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participant is also requested to obtain the details of Joining Instructions from the NJA website. The nominated participant will inform the Hon'ble High Court about her departure for NJA Programme and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

She is to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in her respective State/Court and how this can be achieved and what are the drawbacks that she feels exist in her State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participant is also requested to carry her officially allotted Laptop with her while attending the programme.

11. The Joint Registrar, Protocol, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

3.10.19
Registrar (Judicial)
08.10.19